NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

53. C.P.(CAA)/147(MB)2022 In C.A.(CAA)/39(MB)2021

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2022

NAME OF THE PARTIES: Music Broadcast Limited

APPEARANCE :
FOR THE APPLICANT **:** None present

Section: 230-232 of Companies Act, 2013

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **16.12.2022** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

01.12.2022
ANKIT